

23.01.2023

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 01
DIVISION BENCH-I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

Meeting Link :-

<https://delhihighcourt.webex.com/meet/dhcecourtvc3>

AT 10:30 A.M.

1.W.P.(C) 680/2021	DHARANIDHAR KARIMOJJI VS UNION OF INDIA & ANR.	RAHUL GUPTA,RISHAV RANJAN ALICE RAJ,CHETAN SHARMA ANURAG AHLUWALIA,AMIT GUPTA V.GIRI,RAMESH BABU,M.R.MANISHA SINGH NISHA SHARMA,
2.W.P.(C)11091/2015 CM APPLN.37844/2022	SURYA DEV RANA & ORS VS GOVT. OF NCT OF DELHI & ANR	PADMA KUMAR,AVNISH AHLAWAT NITESH KUMAR SINGH ,LAAVANYA KAUSHIK ALIZA ALAM,ROSHAN LAL GOEL RAMKUMAR,
3.W.P.(C)12211/2015	ANIL KUMAR AND ORS VS GOVT. OF NCT OF DELHI AND ORS.	PADMA KUMAR,AVNISH AHLAWAT NITESH KUMAR SINGH ,LAAVANYA KAUSHIK ALIZA ALAM,KUMAR RAJESH SINGH PUNAM SINGH
4.LPA 405/2021	RAVI KANT SINHA VS JAWAHARLAL NEHRU UNIVERSITY	SANTOSH KUMAR PANDEY,GINNY J.RAUTRAY NAVDEEP SINGH,TANVI BANSAL
5.LPA 202/2022	CAPT. D.B.MATHUR VS PUNJAB NATIONAL BANK	SHIKHAR KHARE,RAJAT ARORA

COURT NO. 34
DIVISION BENCH- VI
HON'BLE MS.JUSTICE MUKTA GUPTA
HON'BLE MS.JUSTICE POONAM A.BAMBA

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt16>

AT 10:30 A.M.

1.CRL.A.404/2018	AKHILESH ARYA VS STATEAPPELLANTRESPONDENT
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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 14

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

CLICK TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt14>

AT 10:30 A.M.

1. FAO 185/2019

M/S NEELKANTH TRAVELS
VS
MOHAN LAL & ANR

AMIT KUMAR PANDEY

AT 02:30 P.M.

2. FAO 63/2017

BALDEV RAJ AHUJA
VS
STATE, NCT OF DELHI & ORS

AJIT NAIR

COURT NO. 26

HON'BLE MR. JUSTICE ANISH DAYAL

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

AT 10:30 A.M.

1. BAIL APPLN. 1975/2022

PETER GRAHAM WOLLEDGE
VS
NARCOTIC CONTROL BUREAU

AJAY GARG, TRIPTI GOLA
LHINGDEIHAT CHONGLOI
HARJOT SINGH, ARVIND SARDANA
SUBHASH BANSAL, SHASHWAT BANSAL

2. BAIL APPLN. 2753/2022

NIKET RANJAN
VS
STATE OF NCT OF DELHI & ANR.

A. S. SHANSI, SAYAMTINI SAHU
RAJ KUMAR,

3. CRL.M. (BAIL) 293/2022
IN CRL.A. 1207/2019

PAWAN & ANR
VS
STATE (CBI)

REBECCA M. JOHN, RISHIKESH KUMAR
PRAVIR SINGH, SHEENU PRIYA
ADYA R. LUTHRA, ANUSHKA BARUAH
MRIDUL JAIN, VEDIKA RATTAN
NEHA GOEL

4. CRL.M.B. 472/2022
IN CRL.A. 151/2021

PANKAJ KUMAR BHOLA
VS
GOVT. OF NCT OF DELHI

DHRUVA BHAGAT, RAJEEV MITTAL
RITESH KUMAR BAHRI, GAURAV SHARMA

5. W.P. (CRL) 2583/2022

RAJESH SHARMA
VS
STATE OF NCT DELHI AND ANR.

SOURABH GUPTA, PUNEET YADAV
RAHUL TYAGI, JATIN
A. CHOGAR, JITENDER SOLANKI

23.01.2023

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PRONOUNCEMENT OF JUDGEMENT

HIGH COURT OF DELHI

20.01.2023

REGISTRAR (LISTING)

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23.01.2023

FOR PRONOUNCEMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO.47 (OS-G)

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

Click below to join the VC: <https://delhihighcourt.webex.com/meet/dhcecourtvc7>

FOR PRONOUNCEMENT AT 10.30 A.M.

1. I.A. 22166/2022

In CS(OS) 1239/2008

SHRI RAMESH CHANDER GOEL

Vs. MASTER CHIRAG GOEL

(MINOR)

P.D. GUPTA, ABHISHEK GUPTA,

ANUSUYA SALWAN, BANKIM GARG,

SHAKIB KHAN, RACHIT WADHWA

23.01.2023

FOR PRONOUNCEMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO. 13

FIRST FLOOR, MAIN BUILDING

HON'BLE MS.JUSTICE MINI PUSHKARNA

NOTE : FINAL MATTERS WOULD BE HEARD ON REGULAR BASIS FROM 14.07.2022 ONWARDS.

MEETING LINK:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

FOR PRONOUNCEMENT OF JUDGMENT AT 10.30 A.M.

1. CS(OS) 535/2017
I.A. 15577/2019

DEEPT SARUP AGARWAL
Vs. S. RANDHIR SINGH CHANDHOK
& ORS

AMIT KHEMKA, RISHI SEHGAL,
KIRAN PANDEY, MIDHUN AGGARWAL,
TANMAY MEHTA, A. MARTIN, RADHIKA
CHANDRASEKHAR, AMIT SETHI,
EKADHANA SETHI, LAKSHAY
DHAMIJA, VIPIN KUMAR
